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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 28-A/2016 & TP No. 28-B/2016 with TP No. 28/397-398/NCLT/AHM/2016 (New) CA 206/2012 & CA No. 146/2013 with CP No. 50/397-398/CLB/MB/2012 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

Name of the Company:

Karuvalil Joji Philip & Ors.

V/s.

Green Tree Foods Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. ANUJ R. TRIVEDI

AD VOCA TE

PETITIONER

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ORDER

Learned Advocate Mr. Anuj Trivedi present for Petitioner. None present for Respondents.

Petitioner is not in a position to state whether any SLP is filed against the judgment of the Hon'ble Madhya Pradesh high Court in CA 1/2013.

List the matter on 30.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 18th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL